NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 84(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY:

Dr Vijay Badhwar

V/s.

M/s. GRL OFF Highway Tires Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Sandeep	Tanga Ad	VI FOR R-7	A7
2.	ANKir	SHALL, Ad	W TO TO	
3.	Sanja	y Chaudhry A	tolv Petitioner	Sonjay Chaudhing
4.	Kudra	t Dev A	tolv for Order	v dial
	The counsel on behalf of the petitioner sought adjournment on the ground the			

The counsel on behalf of the petitioner sought adjournment on the ground the arguing counsel was held up in Supreme Court.

Accordingly, the hearing is deferred to 30.8.2016.

CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

23rd August, 2016 (P.K. Sud)